

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 61 of 2020

IN THE MATTER OF:

M/s Singhal Finstock (P) Ltd.

...Appellant

Versus

M/s ITC Ltd.

...Respondent

Present: -

**For Appellant: Mr. Hari Om Maheshwari and Mr. Ravi Prakash,
Advocates.**

O R D E R

(Virtual Mode)

27.08.2020 Perusal of the record, it reveals that on 03.03.2020 Notice has been issued to the sole Respondent. Office note dated 26.08.2020 shows that consignment details is not found.

Therefore, we direct the Appellant to take fresh Notice on the sole Respondent by 31st August, 2020. Requisites along with process fee, be filed by 31st August, 2020. If the Appellants provide the e-mail address of the sole Respondent, let fresh Notice be also issued through e-mail.

List this Appeal For Admission (After Notice) on **18th September, 2020.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

R.N./ nn /